

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:16
ANSWERED ON:13.03.2012
MISBRANDED PESTICIDES
Kumar Shri Kaushalendra;Ramkishun Shri

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some Indian companies are providing good quality pesticides at very less price than that of multinational companies;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government has received any report that some Indian companies are producing some misbranded pesticides;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a) & (b): The prices of pesticides are determined by market forces and are not regulated by Central Government.
- (c) & (d): Based on specific information, raids were conducted in January, 2011 by Central Insecticide Inspectors of Directorate of Plant Protection Quarantine and Storage in the premises of few companies. Four samples of M/s. Crystal Phosphates Ltd. were found misbranded in terms of the provisions of the Insecticides Act, 1968. Samples of Carbofuran 3% CG, Carbendazim 12% + Mancozeb 63% WP and Tricontanol GR-0.05% of M/s. Crystal Phosphates Ltd. were found misbranded.
- (e): The process for launching prosecution against the manufacturing firm as per the provisions of Insecticide Act, 1968 has already been initiated.